## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No. 318 & 40 Ors./(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: M/s. Zenith Birla (India) Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

D-J. Kekaka. Petitioners.

Doni Mohander claim aloha sharma

Ashish Verma. Advocates

Low Sperfordent for parameters.

## ORDER Application No.318 & 40 Ors./73(4)/NCLT/MB/MAH/2017

- 1. From the side of the Applicant Learned Counsel is present. From the side of the Zenith Birla (Respondent), along with an Affidavit an index of 48 persons enlisting therein the amount and Demand Draft number favouring the Depositors is also annexed. As a proof photo copy of the Draft is also annexed. If the Depositors have not received the amount so far can collect the Demand Drafts from the Office of the Corporate Debtor as undertaken by the Learned Counsel of the Respondent.
- 2. On the question of Interest and penal interest and any other, the matter is listed for hearing on **18.01.2018 at 2.30 pm**.

**BHASKARA PANTULA MOHAN** 

Sd/-

Member (Judicial)

Date: 09.01.2018

M.K. SHRAWAT

Sd/-

Member (Judicial)

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